

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4476
ANSWERED ON:21.02.2014
CASES AGAINST SARPANCHES
Hussain Shri Syed Shahnawaz

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) The number of such sarpanches against whom criminal cases are pending in the Courts, State/UT-wise;
- (b) Whether the Government has taken steps for speedy disposal of these cases against sarpanches;
- (c) If so, the details thereof;
- (d) Whether the Government has taken any steps to reduce the participation of such sarpanches in Panchayati Raj Institutions (PRIs) functioning; and
- (e) If so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a) to (e) The information is being collected from the States/UTs and same will be laid on the Table of the House.